

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00714/2017

DATED THIS THE 14<sup>TH</sup> DAY OF MARCH, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)**

Lanetha Arokiswamy,  
W/o Sri P.J. Regil,  
Flat No. 109,  
Pacific Prestige 1 Apartment,  
Arihant Nagar, Keshwapur  
Hubli – 580 023

.....Applicant

(By Advocate Shri C.C. Thomas)

Vs.

1. The General Manager,

South Western Railway,  
Club Road, Keshwapur,  
P.O: Hubli – 580 023.

2. The Dy. Chief Personnel Officer,

O/o The General Manager,  
S.W. Rly. Gadag Road,  
P.O: Hubli – 580 023.

3. Sr. Divisional Medical Officer,

Railway Hospital,  
Gadag Road,  
P.O: Hubli 580 023.

4. The Chief Medical Director,

South Western Railway,  
Railway Hospital,  
Hubli-580 023

....Respondents

(By Shri J. Bhaskar Reddy, Senior Central Government Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

The medical report has come as having produced by Shri J. Bhaskar Reddy, learned counsel for the respondents, in a sealed cover. The learned Doctors have opined that applicant is fit for appointment in Group D in class Aye-Two and below. Therefore there will be an order to the respondents to give an appointment to the applicant in Group D in class Aye-Two and below within two months next subject to verification of documents and antecedents, if it has not been done till now. A photocopy may be kept by the Registry and the original may be given back to Shri J. Bhaskar Reddy, learned counsel for the respondents.

2. The OA is allowed to this extent. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/00714/2017**

Annexure A1 Copy of the letter dated 24.11.2014 advising dropping of candidature for empanelment

Annexure A2 Copy of Laboratory report dated 13.12.2014 with request for presentation for re-medical examination

Annexure A3 Copy of the intimation from Dy CPO/rectt agreeing for re-medical examination

Annexure A4 Copy of application dated 03.03.2016 for re-medical examination with doctor's certificate

Annexure A5 Copy of the order of Central Administrative Tribunal, Bangalore Bench in O.A. No. 36/2016

Annexure A6 Copy of communication rejection the appeal for re-medical examination

Annexure A7 Copy of the order of Central Administrative Tribunal, Bangalore Bench in O.A. No. 835/2016 dated 01.02.2017

Annexure A8 Copy of the letter issued by Dy CPO/rectt to attend medical examination on 07.03.2017 at Railway Hospital, Mysore

Annexure A9 Copy of the readings of values and test results conducted at Apollo Hospital

Annexure A10 Copy of Railway Board letter fixing the parameters for diagnosing Diabetes Mellitus

**Annexures with reply statement**

Annexure R1 Copy of Indian Railway Medical Manual Para 511 99) (d).

Annexure R2 Copy of Railway Board policy bearing No. 2014/H/5/8 dated 05.06.2014

Annexure R3 Copy of medical report of the applicant.

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